

HIGH COURT OF HIMACHAL PRADESH, SHIMLA

No.HHC.Estt.7(15)/96-

Dated: 25.03.2017.

OFFICE ORDER

Pursuant to letter No.4266/II-13-7/2016, dated 20.05.2016, received from the Assistant Registrar(Admn.), Hon'ble Supreme Court of India, Hon'ble the Chief Justice has been pleased to place the services of Shri Deepak Sharma, Peon of this Registry at the disposal of Hon'ble Mr.Justice Deepak Gupta, Judge, Hon'ble Supreme Court of India, with immediate effect on deputation, ~~on~~ co-terminus basis with the tenure of Office of His Lordship as Judge in Supreme Court of India, subject to usual terms and conditions of deputation.

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC.Estt.7(15)/96-

Dated: 25.03.2017.

Copy forwarded for information to:-

1. The Assistant Registrar(Admn.), Hon'ble Supreme Court of India, New Delhi, w.r.t. letter No.F.3/2017-SCA(1), dated 09.03.2017. The bio-data of Shri Deepak Sharma and photocopies of reports regarding his medical examination, verification of character antecedents and photocopy of certificate regarding his educational qualification are attached herewith.
2. The I/C Registrar General, High Court of Chhattisgarh, Bilaspur, w.r.t. letter No.2582/II-13-7/2016, dated 10.03.2017, with the request to send the service record of Shri Deepak Sharma, aforesaid to the Hon'ble Supreme Court of India.
3. The Accountant General(Audit), H.P., Shimla-171 003.
4. The Accountant General(A&E), H.P., Shimla-171 003.
5. The Principal Private Secretary to Hon'ble the Chief Justice;
6. All the Additional Registrars/Deputy Registrars;
7. The Secretary/Private Secretaries/P.A.s to the Registrar General/ Registrar(Vigilance)/ Registrar(Judicial)/ Registrar (Rules)/ Registrar(Administration);
8. The Section Officer(Computers) in the High Court with a request to update the High Court Website in terms of this office Order;
9. The Section Officer(Accounts/Judges Branch) of this Registry, with three spare copies for necessary action;
10. Shri Deepak Sharma, Peon presently on deputation, High Court of Chhattisgarh, Bilaspur, for necessary compliance;
11. Personal file of the above named Official;
12. File No. HHC/Estt.7(2)/92-II-;
13. Guard File.

(From Sl .No. 5 to 9, 11 to 13, High Court of Himachal Pradesh Shimla.)


Registrar (Estt.)